

**BIOGRAPHICAL SKETCHES
OF
CHAIRMEN**

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RADHAKRISHNAN, DR. SARVEPALLI : M.A., D. Litt. (Hony.), LL.D., D.C.L., Litt. D., D.L., F.R.S.L., F.B.A., Hony. Fellow, All Souls College (Oxford), Vidyachakravarti, Pour Le Merite (Germany); s. of Shri S. Veerasamiah; b. September 5, 1888; m. Shrimati S. Sivakamamma, 1 s. and 5 d.; King George V Professor of Philosophy, Calcutta University, 1921-39; Vice-Chancellor, (i) Andhra University, 1931-36 and (ii) Banaras Hindu University, 1939-48; Indian Ambassador Extraordinary and Minister Plenipotentiary to U.S.S.R., 1949-52; President/Chairman, (i) Indian Philosophical Congress, 1927 and 1950, (ii) Executive Board, UNESCO, 1948, (iii) University Education Commission, Government of India, 1948-49, (iv) UNESCO General Conference, 1952-54 and 1958 and (v) Buddha Jayanti Committee, 1956; Author of, (i) Philosophy of Rabindranath Tagore, (ii) Reign of Religion in Contemporary Philosophy, (iii) Indian Philosophy 2 Vols., (iv) The Hindu View of Life, (v) An Idealist View of Life, (vi) East and West in Religion, (vii) Kalki or The Future of Civilisation, (viii) The Religion We Need, (ix) Gautama the Buddha, (x) Eastern Religions and Western Thought, (xi) India and China, (xii) Religion and Society, (xiii) Education, Politics and War, (xiv) Bhagavadgita, (xv) Dhammapada, (xvi) The Principal Upanishads, (xvii) East and West: Some Reflections, (xviii) Recovery of Faith, (xix) A Source Book of Indian Philosophy, 1957, (xx) The Brahma Sutra, (xxi) Occasional Speeches and Writings and (xxii) Articles on Indian Philosophy in Encyclopaedia Britannica; Recipient of Bharat Ratna, 1954; Vice-President of India and ex-officio Chairman, Rajya Sabha, 13-5-1952 to 12-5-1957 and 13-5-1957 to 12-5-1962; President of India, 13-5-1962 to 12-5-1967; Died. Obit. on 25-4-1975.

ZAKIR HUSAIN, DR. : M.A., Ph.D. (Berlin), D. Litt. (Honoris Causa) (Universities of Delhi, Aligarh, Allahabad, Calcutta and Cairo); s. of Shri Fida Husain; b. February 8, 1897; m. Shrimati Shahjehan Begum, 2 d.; Vice-Chancellor, (i) Jamia Millia Islamia, Delhi, 1926-48 and (ii) Aligarh Muslim University, 1948-56; President, Hindustani Talimi Sangh, Sevagram, 1938-50; Chairman, (i) Basic National Education Committee, 1937, (ii) International Students Service, India Committee, 1955, (iii) World University Service, Geneva, 1955-57 and (iv) Central Board of Secondary Education, 1957; Author of, (i) Shiksha (Hindi), (ii) Capitalism: An essay in understanding, (iii) Urdu translations of (a) Plato's Republic,

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(b) Fredrich List's National System of Economics and (c) Edwin Cannan's Elements of Economics, (iv) Lectures on the Scope and Method of Economics (Hindustani Academy, U.P.), (v) Educational Discourses (Urdu), (vi) Principles of Educational Reconstruction, Patel Memorial Lectures, (vii) Ethics and the State (Mavalankar

Memorial Lecture) and (viii) The Dynamic University and Abbokhan Ki Bakri (Urdu); Recipient of, (i) Padma Vibhushan, 1954 and (ii) Bharat Ratna, 1963; Member, Rajya Sabha, 3-4-1952 to 2-4-1956 and 3-4-1956 to 6-7-1957; Governor of Bihar, 1957-62; Vice-President of India and ex-officio Chairman, Rajya Sabha, 13-5-1962 to 12-5-1967; President of India, 13-5-1967 to 3-5-1969; Died. Obit. on 5-5-1969.

GIRI, SHRI VARAHAGIRI VENKATA : Barrister-at-Law, D. Litt. (Honoris Causa) (Banaras Hindu University and Andhra University), LL.D. (Honoris Causa) (Agra University); s. of Shri Jogiah Pantulu; b. August 10, 1894; m. Shrimati Sarasvathi Bai Giri, 4 s. and 7 d.; Member, (i) Central Legislative Assembly, 1934-37 and (ii) Madras Legislative Assembly, 1937-39 and 1946-47; Minister, holding portfolios of Labour, Industries, Cooperation and Commerce, Government of Madras, 1937-39 and 1946-47; Indian High Commissioner to Ceylon, 1947-51; Member, Lok Sabha, 1952-57; Union Minister of Labour, 1952-54; Governor, (i) Uttar Pradesh, 1957-60, (ii) Kerala, 1960-65 and (iii) Mysore, 1965-67; Vice-President of India and ex-officio Chairman, Rajya Sabha, 13-5-1967 to 3-5-1969; Acting President, 3-5-1969 to 19-7-1969; President of India, 24-8-1969 to 23-8-1974; Recipient of Bharat Ratna, 1975; Died. Obit. on 24-6-1980.

PATHAK, SHRI GOPAL SWARUP : M.A., LL.B.; s. of Pandit Krishan Swarup Pathak; b. February 26, 1896; m. Shrimati Prakashwati, 3 s. and 3 d.; Judge, Allahabad High Court, 1945-46; Member, Rajya Sabha, 3-4-1960 to 2-4-1966 and 3-4-1966 to 13-5-1967; Union Minister of Law, 1966-67; Governor, Mysore State, 13-5-1967 to 31-8-1969; Chancellor, (i) Mysore University, (ii) Bangalore University and (iii) Karnatak University; Vice-President of India and ex-officio Chairman, Rajya Sabha, 31-8-1969 to 30-8-1974; Died. Obit. on 4-10-1982.

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JATTI, SHRI BASAPPA DANAPPA : B.A., LL.B.; s. of Shri Danappa Jatti; b. September 10, 1912; m. Shrimati Sangamma B. Jatti, 3 s. and 1 d.; Member, erstwhile Princely State of Jamkhandi Legislature; Chief Minister, Jamkhandi State for three years; Member, erstwhile Bombay Legislative Assembly; Parliamentary Secretary to the Chief Minister and Minister, holding portfolios of Health & Labour, Government of Bombay State; Member, erstwhile Mysore State Legislative Assembly, 1956 and 1967; Chief Minister and Minister, holding portfolios of Finance and Food, Government of Mysore State, 1958-66; Chairman, Land Reforms Committee, Mysore State; Lt. Governor, Pondicherry, 1968-72; Governor, Orissa, 1972-74; Vice-President of India and ex-officio Chairman, Rajya Sabha, 31-8-1974 to 30-8-1979; Acting President, 12-2-1977 to 24-7-1977; Died. Obit. on 15-7-2002.

HIDAYATULLAH, SHRI M. : M.A., Barrister-at-law, LL.D. (Honoris Causa) (University of Philippines), D. Litt. (Honoris Causa) (Universities of Bhopal and Kakatiya); s. of Khan Bahadur Hafiz M. Wilayatullah; b. December 17, 1905; m. Shrimati Pushpa Shah, 1 s.; Advocate-General, Central Provinces and Berar, 1943-46; Puisne Judge, 1946-54 and Chief Justice, Nagpur High Court, 1954-56; Chief Justice, Madhya Pradesh High Court, 1956-58; Puisne Judge, Supreme Court of India, 1958-68; Chief Justice of India, 1968-70; President, (i) Indian Law Institute, 1968-70, (ii) International Law Association (Indian Branch), 1968-70, (iii) Indian Society of

International Law, 1968-70 and (iv) Indian Red Cross Society, 1982; Author of, (i) Democracy in India and the Judicial Process, (ii) The South-West Africa Case, (iii) Judicial Methods, (iv) A Judge's Miscellany, (v) USA and India, (vi) A Judge's Miscellany (Second Series), (vii) The Fifth and Sixth Schedules to the Constitution of India, (viii) My Own Boswell (Autobiography) and (ix) Editor, Mulla's Mahomedan Law and Constitutional Law of India; Recipient of (i) Order of the British Empire, 1946, (ii) Order of Yugoslav Flag with Sash, 1970, (iii) Medallion and Plaque of Merit Philconsa, Manila, 1970 and (iv) Knight of Mark Twain, 1971; Vice-President of India and ex-officio Chairman, Rajya Sabha, 31-8-1979 to 30-8-1984; Acting President of India, 20-7-1969 to 23-8-1969 and 6-10-1982 to 31-10-1982; Died. Obit. on 24-11-1992.

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VENKATARAMAN, SHRI R. : M.A., B.L., Doctorate of Laws (Honoris Causa) (Universities of Madras, Nagarjuna and Burdwan), Doctorate of Social Sciences (University of Roorkee); s. of Shri K. Ramaswami Iyer ; b . December 4 , 1 9 1 0 ; m . Shrimati Janaki Venkataraman, 3 d.; Member, (i) Provisional Parliament, 1950-52 and (ii) Lok Sabha, 1952-57, 1977-79 and 1980-84; Union Minister holding portfolios of Finance and Defence, 1980-84; Chairman, Public Accounts Committee, Lok Sabha; Member, Madras Legislative Council, 1957-62 and 1962-67; Minister holding portfolios of Industries, Labour, Co-operation, Power and Transport, Government of Madras, 1957-67; Leader of the House, Madras Legislative Council, 1957-67; Member, Planning Commission, 1967-71; Member, United Nations Administrative Tribunal, 1955-79 and its President, 1968-79; Chairman and President, (i) Jury for the Jawaharlal Nehru Award for International Understanding, (ii) International Jury for the Indira Gandhi Prize for Peace, Disarmament and Development, (iii) Indian Council for Cultural Relations and (iv) Indian Institute of Public Administration; Recipient, (i) 'Tamra Patra' for participation in the Freedom Struggle, (ii) Soviet prize for travelogue on Shri K. Kamraj's visit to the Socialist countries, (iii) Souvenir by the Secretary-General, United Nations for distinguished service as President of the United Nations Administrative Tribunal and (iv) Title 'Sat Seva Ratna' by His Holiness Sankaracharya of Kanchi Kamakoti Peetham ; Vice-President of India and ex-officio Chairman, Rajya Sabha, 31-8-1984 to 24-7-1987; President of India, 25-7-1987 to 24-7-1992. Per. Add.: 5, Safdarjung Road, New Delhi.

SHARMA, DR. SHANKER DAYAL : M.A., LL.M., Ph.D. (Cambridge University), Diploma in Public Administration (London), Bar-at-Law (Lincoln's Inn), Fellow, Harvard Law School, Zurich University and Paris University, Doctorate of Laws (Honoris Causa) (Universities of Vikram, Bhopal, Agra, Sri Venkateswara, Tirupati, Devi Ahilya Vishwavidhyalaya and Mauritius); s. of Pt. Khushilal Sharma Vaidya Shastri; b. August 19, 1918; m. Shrimati Vimala Sharma, 2 s. and 2 d.; Member, Bhopal Legislative Assembly, 1952-56; Chief Minister, erstwhile Bhopal State, 1952-56; Member, Madhya Pradesh Legislative Assembly, 1956-71; Minister, Government of Madhya Pradesh, 1956-67; Member, Lok Sabha, 1971-77 and 1980-84; Union Minister for Communications, 1974-77; Governor, (i) Andhra Pradesh, 1984-85, (ii) Punjab, 1985-86 and (iii) Maharashtra, 1986-87; Chairman, (i) International Jury for the

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Jawaharlal Nehru Award for International Understanding , (ii) International Jury for the Indira Gandhi Prize for Peace , Disarmament and Development, (iii) National Committee for Dr. S. Radhakrishnan Centenary Celebration and (iv) National Committee for K.M. Munshi Centenary Celebrations; Recipient of Chakravarti Gold Medal for Social Service; Author of, (i) Congress Approach to International Affairs, (ii) Studies in Indo-Soviet Co-operation, (iii) Rule of Law and Role of Police, (iv) Readings in Indo-Soviet Friendship and Co-operation, (v) Jawaharlal Nehru: The Maker of Modern Commonwealth, (vi) Jawaharlal Nehru Selected Speeches and (vii) Eminent Indians: Vice-President of India and ex-officio Chairman, Rajya Sabha, 3-9-1987 to 24-7-1992; President of India, 25-7-1992 to 24-7-1997; Died. Obit. on 23-2-2000.

NARAYANAN, SHRI K.R.: M.A. (English Literature), B.Sc. (Economics); s. of Shri Raman Vaidyan; b. October 27, 1920; m. Shrimati Usha Narayanan, 2 d.; Member, Lok Sabha for three successive terms in 1984, 1989 and 1991; Union Minister of State for, (i) Planning, January-September, 1985, (ii) External Affairs, September, 1985-October, 1986 and (iii) Science and Technology, Atomic Energy, Space, Electronics and Ocean Development and Vice-President, Council of Scientific and Industrial Research, October, 1986-December, 1989; India's Ambassador to, (i) Thailand (1967-69), (ii) Turkey (1973-75), (iii) The Peoples Republic of China (1976-78) and (iv) United States of America (1980-84); President, (i) Indian Council for Cultural Relations, (ii) Indian Institute of Public Administration and (iii) Ramakrishna Mission Institute of Cultures, Calcutta ; Chancellor of Delhi University, Punjab University, Pondicherry University, Assam University, North Eastern Hill University and Gandhigram Rural Institute (Deemed University); Vice-Chancellor, Jawaharlal Nehru University, New Delhi, January, 1979 to October, 1980; Visitor of Makhanlal Chaturvedi National University, Institute of Journalism, Bhopal and Madras School of Economics; Chairman, (i) Jury for the Jawaharlal Nehru Award for International Understanding, (ii) the International Jury for the Indira Gandhi Prize for Peace, Disarmament and Development, (iii) the Advisory Committee for the Rajiv Gandhi Sadbhavana Award, (iv) the Jury for International Gandhi Award for Leprosy, (v) the Jury for Indira Gandhi Paryavaran Puraskar, (vi) the Jury for Dr. B.R. Ambedkar Award for Social Understanding and Upliftment of Weaker Sections, (vii) the Jury for Dr. B.R. Ambedkar International Award

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for Social Changes, (viii) the Jury for G.D. Birla Awards for Humanism, India's Heritage and Culture and Rural Upliftment, (ix) the Jury for Communal Harmony Awards and (x) the Jury for the Maulana Abul Kalam Azad International Award; Awarded Jawaharlal Nehru fellowship in 1970-72; Author of, (i) 'India and America: Essays in Understanding', (ii) 'Images and Insights' and (iii) 'Non-alignment in Contemporary International Relations' and (iv) many articles on social, political, international and literary matters; Vice-President of India and ex-officio Chairman, Rajya Sabha, 21-8-1992 to 24-7-1997; President of India, 25-7-1997 to 24-7-2002.

Per. Add.: 34, Prithviraj Road, New Delhi.

KRISHAN KANT, SHRI : M.Sc. (Tech.); s. of Lala Achint Ram; b. February 28, 1927; m. Shrimati Suman, 2 s. and 1 d.; Member, (i) Rajya Sabha, 29-11-1966 to 2-4-1972 and 10-4-1972 to 20-3-1977 and (ii) Lok Sabha, 1977-80; President, Indian Red Cross (Andhra Pradesh Branch), 1990-97, Servants of the People's Society, Indian Council for Cultural Relations, Indian Institute of Public Administration, New Delhi, Ramkrishna Mission Institute of Cultures, Kolkata; Chairman, (i) Joint Committee on the Prevention of Water Pollution Bill and (ii) Committee on Railway Reservation and Booking, New Delhi; Chancellor, Delhi University, Panjab University, Pondicherry University, North Eastern Hill University and Gandhigram Rural Institute (Deemed University); Jury, Chairman, the Jawaharlal Nehru Award for International Understanding, Indira Gandhi Prize for Peace, Disarmament and Development, Indira Gandhi Paryavaran Puraskar, Dr. B.R. Ambedkar National Award for Promotion of Social Understanding and Upliftment of Weaker Sections, Dr. B.R. Ambedkar International Award for Social Change and G.D. Birla Award for Outstanding Contribution to Humanism, Preservation of India's Heritage and Culture and for Upliftment of Rural and Tribal Communities; Jury for International Gandhi Award for Leprosy; Founder Secretary, People's Union for Civil Liberties and Democratic Rights, 1976; Editor, 'Science in Parliament' Journal of the Indian Parliamentary and Scientific Committee; Governor, Andhra Pradesh, 7-2-1990 to 21-8-1997 and Tamil Nadu, 22-12-1996 to 25-1-1997; Vice-President of India and ex-officio Chairman of Rajya Sabha, 21-8-1997 to 27-7-2002; Died. Obit. on 29-7-2002.

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SHEKHAWAT, SHRI BHAIRON SINGH: High School, could not complete college education due to father's untimely death; s. of Shri Devi Singh Shekhawat; b. October 23, 1923; m. Shrimati Suraj Kanwar, 1 d.; Member, Rajasthan Legislative Assembly, 1952-72 and 1977-2002; Chief Minister of Rajasthan, 22-6-1977 to 16-2-1980, 8-3-1990 to 15-2-1992 and 4-12-1993 to 29-11-1998; Leader of the Opposition, Rajasthan Legislative Assembly, 1980-90 and December, 1998 to August, 2002; Member, Rajya Sabha, 3-4-1974 to 5-12-1977; as Chief Minister of Rajasthan for the first time in 1977, launched poverty alleviation programmes such as Antyodaya, Food for Work and 'Apna Gaon and Apna Kaam'; was the first Chief Minister in the country to constitute a State Wakf Authority under the Wakf Act; established Rajasthan State Urdu Academy for development of Urdu language and literature; espoused the imperative of adopting small family norms, conceptualized innovative Raj Laxmi Scheme, which was implemented through the Unit Trust of India; Vice-President of India and ex-officio Chairman, Rajya Sabha, 19-08-2002 till date; Author of 'Chintan Aur Avdharna'- a collection of speeches. Add.: Vice-President House, 6, Maulana Azad Road, New Delhi 110011.